

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/15482/2025 BLAPL/5473/2025	RAJA @ SUBAL CHANDRA DALEI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /177 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000390/2025
2	D-BLAPL/15492/2025 BLAPL/5474/2025	PRATEEK MISHRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PATKURA /57 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000695/2025
3	D-BLAPL/15525/2025 BLAPL/5475/2025	BALIA @ PRAKASH CHANDRA BARAL VS STATE OF ODISHA	LALITENDU BHUYAN VS	RAMACHANDRAPUR /93 /2025 SPECIAL JUDGE,ANANDAPUR(Kendujha Spl/0000008/2025
4	D-BLAPL/15747/2025 BLAPL/5476/2025	MUKESH ADABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MELCHHAMUNDA /46 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000009/2025
5	D-BLAPL/15750/2025 BLAPL/5477/2025	GANESH BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NUAGAON /84 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000466/2025
6	D-BLAPL/15512/2025 BLAPL/5478/2025	KAPILA SUNDARAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000122/2024
7	D-BLAPL/15567/2025 BLAPL/5479/2025	CHANDAN SWARAJ NAIK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BHARATPUR PS /382 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000318/2024
8	D-BLAPL/15519/2025 BLAPL/5480/2025	TUSHAR BEHERA @ TUSAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /67 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000138/2025
9	D-BLAPL/15773/2025 BLAPL/5481/2025	RAMESHWAR KUMBHAR VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BISRA /165 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000691/2025
10	D-BLAPL/15552/2025 BLAPL/5482/2025	KRUSHNA MADKAMI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000133/2024
11	D-BLAPL/15652/2025 BLAPL/5483/2025	JAYADEV MAJHI VS STATE OF ODISHA	BYOMOKESH SAHOO VS	SASON /250 /2024 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0000881/2024

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12	D-BLAPL/15268/2025 BLAPL/5484/2025	ABHIJIT PAL @ MANTU VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /320 /2021 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001875/2021
13	D-BLAPL/15352/2025 BLAPL/5485/2025	BABUL @ SITU NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	TALCHER TOWN /296 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0000593/2025
14	D-BLAPL/15690/2025 BLAPL/5486/2025	BIJAY DHALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /549 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000213/2023
15	D-BLAPL/15700/2025 BLAPL/5487/2025	SAMBHUNATH NAHAK @ BABU @ SAMBHUPANI NAHAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ASKA /205 /2009 A.D.J.,ASKA(Ganjam) ST/0000028/2013
16	D-BLAPL/15776/2025 BLAPL/5488/2025	DEBASIS @ DEBASISH BEHERA VS STATE OF ODISHA	SAURAV TIBREWAL VS	EOW,BHUBANESWAR /5 /2025 PRESIDING OFFICER, DESIGNATED COURT CT/0000005/2025
17	D-BLAPL/15219/2025 BLAPL/5489/2025	NRUPARAJ MAHALINGA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUDEN /6 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000088/2025
18	D-BLAPL/15702/2025 BLAPL/5490/2025	ANDHRIYA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /413 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000042/2025
19	D-BLAPL/15777/2025 BLAPL/5491/2025	NIRANJAN BEHERA VS STATE OF ODISHA	SAURAV TIBREWAL VS	EOW,BHUBANESWAR /5 /2025 PRESIDING OFFICER, DESIGNATED COURT CT/0000005/2025
20	D-BLAPL/15421/2025 BLAPL/5492/2025	MD.KHUDA BOX @ MOHAMMAD KHUDA BOX @ PATTA VS STATE OF ODISHA	BIKRAM RATH VS	NARASINGHPUR /20 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000043/2025
21	D-BLAPL/15303/2025 BLAPL/5493/2025	MAKARA DISHARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /90 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000326/2025
22	D-BLAPL/15509/2025 BLAPL/5494/2025	CHHOTA @ DEEPAK BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /141 /2025 J.M.F.C.,TALCHER(Anugul) GR/0000317/2025
23	D-BLAPL/15622/2025	PRADIPTA KUMAR PATTNAIK	ABHAY KHANDELWAL	JHIRPANI P.S. /187 /2024

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	BLAPL/5495/2025	VS STATE OF ODISHA	VS	J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001340/2024
24	D-BLAPL/15558/2025 BLAPL/5496/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BARAMBA /213 /2024 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000008/2024
25	D-BLAPL/15791/2025 BLAPL/5497/2025	RABINDRA @ TUNA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /46 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000023/2025
26	D-BLAPL/15907/2025 BLAPL/5498/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BAIDESWAR /74 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000208/2025
27	D-BLAPL/15802/2025 BLAPL/5499/2025	SADASAN BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /134 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000132/2024
28	D-CMP/21848/2025 CMP/830/2025	MANMATHA BAGH VS SIMANCHALA SAHU	BUDHIRAM DAS VS	// CIVIL JUDGE (SD), BISSAM CUTTACK(I) EP/0000004/2019
29	D-CONTC/18950/2025 CONTC/2421/2025	HIRAMANI MAHANTA VS PURNA CHANDRA BARIHA,D.E.O,KEONJHAR	ADV. VS	// ()//
30	D-CONTC/18953/2025 CONTC/2422/2025	GOURANG CHARAN SAHOO VS ANU GARG,IAS	DEBASIS ROUT VS	// ()//
31	D-CONTC/18958/2025 CONTC/2423/2025	NIRANJAN MOHANTY VS ANU GARG,IAS	DEBASIS ROUT VS	// ()//
32	D-CONTC/18007/2025 CONTC/2424/2025	PRADYUMNA KUMAR NAYAK VS ASWATHY S, IAS	ADV. VS	// ()//
33	D-CONTC/18220/2025 CONTC/2425/2025	BIBHU PRASAD PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// ()//
34	D-CONTC/18010/2025 CONTC/2426/2025	BIBHUTI BHUSAN DEHURY VS	ADV. VS	// ()//

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35	D-CRLA/14969/2025 CRLA/621/2025	ASWATHY S, IAS DEEPAK KUMAR SAHOO@DEEPAK SAHOO VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// LAXMISAGAR P.S. /230 /2019 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000429/2019
36	D-CRLA/15615/2025 CRLA/622/2025	SUBASH CHANDRA MISHRA VS STATE OF ODISHA(VIG.)	ANIMA KUMARI DEI VS	CUTTACK VIGILANCE /28 /2006 SPECIAL JUDGE,SPECIAL COURT,CUTTACK TR/0000009/2012
37	D-CRLA/15697/2025 CRLA/623/2025	KATHIA@SUNIL MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR SADAR /37 /2025 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000029/2025
38	D-CRLMC/14855/2025 CRLMC/1898/2025	BASANTIMANI SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BAISINGA /145 /2018 A.D.J.,BARIPADA(Mayurbhanj) ST/0000084/2019
39	D-CRLMC/13482/2025 CRLMC/1899/2025	BADAL BHOI@BHUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /357 /2023 J.M.F.C,KOMNA(Nuapada) CT/0000357/2023
40	D-CRLMC/15361/2025 CRLMC/1900/2025	RABINDRA KUMAR NATH VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHARMASALA /244 /2007 J.M.F.C.,JAJPUR(Jajapur) GR/0000902/2007
41	D-CRLMC/13344/2025 CRLMC/1901/2025	KALINGA KESHARI RATH VS STATE OF ODISHA	SAIBRATA RATH VS	BADAGODA P.S. /100 /2015 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001993/2015
42	D-CRLMC/15069/2025 CRLMC/1902/2025	PRASANTA PATRA@PANDABA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /205 /2015 A.D.J.,BHANJANAGAR(Ganjam) ST/0000047/2017
43	D-CRLMC/15066/2025 CRLMC/1903/2025	SRIHARI BISWAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR (KODALA) /170 /2015 A.D.J.,KODALA(Ganjam) ST/0000074/2020
44	D-CRLMP/15280/2025 CRLMP/666/2025	SK HANJALA TAMIM VS STATE OF ODISHA	DINESH KUMAR PATRA VS	NIMAPADA /142 /2025 () //
45	D-FAO/19434/2025 FAO/255/2025	SRIKANTA KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0002758/2017

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46	D-MATA/21952/2025 MATA/222/2025	RASHMITA BEHERA VS ASHOK KUMAR BEHERA	BISWAJIT SAHOO VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000039/2023
47	D-MATA/21989/2025 MATA/223/2025	JAYANTI SWAIN VS SANTOSH KUMAR NAYAK	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000111/2020
48	D-RVWPET/21833/2025 RVWPET/147/2025	ANANYA ROUSTRAY VS DR.NIHAR RANJAN RAY	DR. SATCHIDANANDA PATNAIK VS	// 0 //
49	D-WP(C)/21918/2025 WP(C)/15170/2025	SHREE RADHE BHAGABATA TUNGI VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
50	D-WP(C)/21827/2025 WP(C)/15171/2025	NIRANJAN MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
51	D-WP(C)/21150/2025 WP(C)/15172/2025	PRASANNA BALIARSINGH VS STATE OF ODISHA	NIRANJAN BEHERA VS	// 0 //
52	D-WP(C)/21780/2025 WP(C)/15173/2025	SATYABRATA DAS VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
53	D-WP(C)/21296/2025 WP(C)/15174/2025	RAJESH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
54	D-WP(C)/21783/2025 WP(C)/15175/2025	HARAPRASANNA TRIPATHY VS PRINCIPAL SECRETARY, DEPT. OF HIGHER EDUCATION, KHURDA	DR.PURUSOTTAM CHULI VS	// 0 //
55	D-WP(C)/21931/2025 WP(C)/15176/2025	ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
56	D-WP(C)/21179/2025 WP(C)/15177/2025	RAJKISHORE GURU VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
57	D-WP(C)/20057/2025	SARAT KUMAR JENA	SONITA BISWAL	//

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	WP(C)/15178/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/21680/2025 WP(C)/15179/2025	ANIRUDHA DAS VS SONALI MOHAPATRA	KASHINATH PATTANAİK VS	// 0 //
59	D-WP(C)/21022/2025 WP(C)/15180/2025	M/S POOJA STONE CRUSHER, KHORDHA VS EXECUTIVE ENGINEER (ELECT) TPCODL, KHORDHA ELECTRICAL DIVISION	SUDEEP KUMAR SARANGI VS	// 0 //
60	D-WP(C)/21371/2025 WP(C)/15181/2025	GANGADHAR SAMAL VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
61	D-WP(C)/21713/2025 WP(C)/15182/2025	SANGITA TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
62	D-WP(C)/21532/2025 WP(C)/15183/2025	BANSIDHAR PANIGRAHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
63	D-WP(C)/21808/2025 WP(C)/15184/2025	BISWAJIT RATH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
64	D-WP(C)/21054/2025 WP(C)/15185/2025	JASODA SET VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
65	D-WP(C)/21829/2025 WP(C)/15186/2025	DILLIP DWARY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
66	D-WP(C)/22031/2025 WP(C)/15187/2025	BISHNU PRASAD DASH VS COLLECTOR AND D.M. PURI	PRONOY MOHANTY VS	// 0 //
67	D-WP(C)/21057/2025 WP(C)/15188/2025	M/S EVERSOURCE ENERGY SERVICES, CUTTACK VS COMMISSIONER OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
68	D-WP(C)/21942/2025 WP(C)/15189/2025	PUSPANJALI MEHER VS	SATYA RANJAN PATI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-WP(C)/21620/2025 WP(C)/15190/2025	COLLECTOR AND D.M. KALAHANDI SAHISTA PARWEEN VS STATE OF ODISHA	DEVASHIS PANDA VS	// // ()
70	D-WP(C)/21949/2025 WP(C)/15191/2025	JAGU KUMAR @ JAGU KUMBHAR VS COLLECTOR AND D.M. KALAHANDI	SATYA RANJAN PATI VS	// ()
71	D-WP(C)/21939/2025 WP(C)/15192/2025	DIBAKAR SAHOO VS PRATIMA SAHOO	APARES BHOI VS	// ()
72	D-WP(C)/21723/2025 WP(C)/15193/2025	ANIRUDDHA PUROHIT VS UNION OF INDIA	SASWATI MOHAPATRA VS	// ()
73	D-WP(C)/19598/2025 WP(C)/15194/2025	DR.MAMATA MANJARI PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	// ()
74	D-WP(C)/20814/2025 WP(C)/15195/2025	SAIRAJ DALAI VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// ()
75	D-WP(C)/18088/2025 WP(C)/15196/2025	DALAGANJAN SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// ()
76	D-WP(C)/20963/2025 WP(C)/15197/2025	DHADI MALLICK VS DHARANIDHAR MALLICK	CHINMAYA RANJAN DAS VS	// ()
77	D-WP(C)/22028/2025 WP(C)/15198/2025	ALL ORISSA CENTRAL COOPERATIVE BANK EMPLOYEES FEDERATION, BALASORE VS THE PRINCIPAL SECRETARY LABOUR AND ESI DEPARTMENT, GOVT OF ODISHA	BOUGAT DASH VS	// ()
78	D-WP(C)/21758/2025 WP(C)/15199/2025	UTPAL KUMAR PRADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// ()
79	D-WP(C)/22053/2025 WP(C)/15200/2025	GAUTAM GADTIA VS COLLECTOR CUM DIST.MAGISTRATE CUM CHAIRMAN,SUNDERGARH	ANIMESH MOHANTY VS	// ()

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80	D-WP(C)/21224/2025 WP(C)/15201/2025	MADHUSUDAN PATRA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //
81	D-WP(C)/22047/2025 WP(C)/15202/2025	M/S MAA VENTURE VS COLLECTOR CUM DIST.MAGISTRATE CUM CHAIRMAN,SUNDERGARH	ANIMESH MOHANTY VS	// 0 //
82	D-WP(C)/22030/2025 WP(C)/15203/2025	VAISHNODEVI COOPERATIVE PENSIONERS ASSOCIATION, BARGARH VS THE PRINCIPAL SECRETARY LABOUR AND ESI DEPARTMENT, GOVT OF ODISHA	SOUGAT DASH VS	// 0 //
83	D-WP(C)/21879/2025 WP(C)/15204/2025	SABITRI NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
84	D-WP(C)/22032/2025 WP(C)/15205/2025	HEMANAND PATEL VS THE REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	SOUGAT DASH VS	// 0 //
85	D-WP(C)/22043/2025 WP(C)/15206/2025	M/S JYOTI OIL PRESS, ROUREKELA VS COLLECTOR CUM DIST.MAGISTRATE CUM CHAIRMAN,SUNDERGARH	ANIMESH MOHANTY VS	// 0 //
86	D-WP(C)/22033/2025 WP(C)/15207/2025	SUSANTA KUMAR PANIGRAHI VS THE REGISTRAR,COOPERATIVE SOCIETIES,BBSR	SOUGAT DASH VS	// 0 //
87	D-WP(C)/21986/2025 WP(C)/15208/2025	NIKHILESH PADA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
88	D-WP(C)/21494/2025 WP(C)/15209/2025	KRUSHNA CHANDRA KARALI VS THE RAGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
89	D-WP(C)/22057/2025 WP(C)/15210/2025	M/S MAA SARALA UDYOG VS COLLECTOR CUM DIST.MAGISTRATE CUM CHAIRMAN,SUNDERGARH	ANIMESH MOHANTY VS	// 0 //
90	D-ABLAPL/15140/2025 ABLAPL/6231/2025	SUBRATA KUMAR PATNAIK VS STATE OF ODISHA	DEBASNAN DAS VS	MAHILA P.S. BUXIBAZAR /71 /2025 0 //
91	D-ABLAPL/14739/2025	SUMANTA KUMAR MOHANTY @ NACHUA	ASIT KUMAR JENA	RAIBANIA /40 /2025

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	ABLAPL/6232/2025	VS STATE OF ODISHA	VS	() //
92	D-ABLAPL/15141/2025 ABLAPL/6233/2025	PRIYABRAT PATNAIK VS STATE OF ODISHA	DEBASNAN DAS VS	MAHILA P.S. BUXIBAZAR /71 /2025 () //
93	D-ABLAPL/14769/2025 ABLAPL/6234/2025	AJIT NAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BANDHUGOAN /109 /2024 () //
94	D-ABLAPL/15549/2025 ABLAPL/6235/2025	GITANJALI @ GEETANJALI MAHAPATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /355 /2021 () //
95	D-ABLAPL/15208/2025 ABLAPL/6236/2025	MINAKETAN @ DHUMA PAHADASINGH VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	KANAS /19 /2025 () //
96	D-ABLAPL/15606/2025 ABLAPL/6237/2025	DEVI PRASAD PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /85 /2025 () //
97	D-ABLAPL/15418/2025 ABLAPL/6238/2025	ANURAG SANKHUA VS STATE OF ODISHA	AVIJIT PATNAIK VS	KEONJHAR TOWN /164 /2025 () //
98	D-ABLAPL/14968/2025 ABLAPL/6239/2025	PRASANTA MALLIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /159 /2025 () //
99	D-ABLAPL/15627/2025 ABLAPL/6240/2025	PRAMOD KUMAR PALAI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	LAXMISAGAR P.S. /174 /2025 () //
100	D-ABLAPL/15660/2025 ABLAPL/6241/2025	KISHORE CHANDRA DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	DHENKANAL TOWN /140 /2025 () //
101	D-ABLAPL/14972/2025 ABLAPL/6242/2025	ARUN KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /159 /2025 () //
102	D-ABLAPL/15691/2025 ABLAPL/6243/2025	CHANTI BABU KARANAM @ K.CHANTI BABU VS	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /141 /2025 ()

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103	D-ABLAPL/15707/2025 ABLAPL/6244/2025	STATE OF ODISHA BIPIN BIHARI BEHERA VS	BIBHUTI BHUSAN SWAIN VS	// BENTKAR (42 MOUZA) UPD CUTTACK ()
104	D-ABLAPL/15491/2025 ABLAPL/6245/2025	STATE OF ODISHA AMIR DIGGAL @ AMIR DIGAL VS	UMAKANTA BARIK VS	// PLANTSITE /919 /2024 ()
105	D-ABLAPL/14064/2025 ABLAPL/6246/2025	STATE OF ODISHA SIBU PRADHAN VS	ASIT KUMAR JENA VS	// RAIBANIA /33 /2025 ()
106	D-ABLAPL/15649/2025 ABLAPL/6247/2025	STATE OF ODISHA ASHOK PALEI VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /76 /2025 ()
107	D-ABLAPL/15651/2025 ABLAPL/6248/2025	STATE OF ODISHA ARUNDHATI BHARASAGAR VS	MAHENDRA KUMAR PANCHABIHAR VS	// BHEDEN /67 /2008 ()
108	D-ABLAPL/15755/2025 ABLAPL/6249/2025	STATE OF ODISHA LALIT KUMAR SAHOO VS	SOUBHAGYA KUMAR RATH VS	// / /0 ()
109	D-ABLAPL/14738/2025 ABLAPL/6250/2025	STATE OF ODISHA ROSHNI @ ROSHMI PROVA EKKA VS	SWARAJ PATEL VS	// BANDOMUNDA /108 /2025 ()
110	D-ABLAPL/15543/2025 ABLAPL/6251/2025	STATE OF ODISHA KAUSIK @ KAUSIKA MALLICK VS	SAMBIT BISWAL VS	// KUJANGA /132 /2025 ()
111	D-ABLAPL/15517/2025 ABLAPL/6252/2025	STATE OF ODISHA PREMANANDA DAS VS	RAJENDRA NARAYAN ROUT VS	// CANTONMENT ROAD /11 /2025 ()
112	D-ABLAPL/15532/2025 ABLAPL/6253/2025	STATE OF ODISHA RAMA CHANDRA MUDULI VS	RAJENDRA NARAYAN ROUT VS	// SORO /398 /2025 ()
113	D-ABLAPL/15557/2025 ABLAPL/6254/2025	STATE OF ODISHA PRAVAT KUMAR SAHOO VS	MANAS KUMAR CHAND VS	// CHANDAPUR /58 /2025 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-ABLAPL/15609/2025 ABLAPL/6255/2025	MANAS KUMAR NAYAK @ MANAS NAYAK VS STATE OF ODISHA	SIDDHARTH SAMAL VS	BRAHMAGIRI /109 /2025 () //
115	D-ABLAPL/15562/2025 ABLAPL/6256/2025	ABHISEK ROUSTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /274 /2023 () //
116	D-ABLAPL/15924/2025 ABLAPL/6257/2025	MALKA BANO VS STATE OF ODISHA	S.K. JONED FAIZ VS	LALBAG /211 /2025 () //
117	D-ABLAPL/15570/2025 ABLAPL/6258/2025	GOURAV BISWAL VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /205 /2025 () //
118	D-ABLAPL/15571/2025 ABLAPL/6259/2025	HARISCHANDRA BAL @ BABU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BANSADA /81 /2025 () //
119	D-ABLAPL/15672/2025 ABLAPL/6260/2025	ANIL @ SK. REHAMAT ALLI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /126 /2025 () //
120	D-ABLAPL/15624/2025 ABLAPL/6261/2025	AJAY PATEL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /176 /2024 () //
121	D-ABLAPL/15675/2025 ABLAPL/6262/2025	DHARAM PATRA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /167 /2025 () //